

श्री राम बिलास पासवान (हाजीपुर) :  
हम ने मोशन दिया है कि नागरिक आपूर्ति  
मंत्री श्री वी० सी० शुक्ला . . . .

DR. SUBRAMANIAM SWAMY: It is not an extraordinary situation?

MR. SPEAKER: I will give my ruling.

(Interruptions).

MR. SPEAKER: I have studied this problem. I would invite the attention of the Members to the provisions of Rule 199 on the subject which *inter alia* reads as follows:

"199. (1) A member who has resigned the office of Minister; may, with the consent of the Speaker, make a personal statement in explanation of his resignation."

The word used here is 'may' and it has been ruled by my predecessor it is not obligatory for a Minister to make a statement nor has the Chair the authority to compel him to do so. But whenever he decides to do it, he can do so (Interruptions).

SHRI GEORGE FERNANDES (Muzaffarpur): The newspapers say that he has been removed because of inefficiency, because of the sugar muddle and umpteen things have been said about it. (Interruptions)

MR. SPEAKER: It is the discretion of the Prime Minister.  
(Interruptions)

MR. SPEAKER: No. I have gone through all the valid points.

DR. SUBRAMANIAM SWAMY: Is it not an extraordinary situation that during the Parliament Session he has been removed? (Interruptions)

SHRI NIREN GHOSH (Dum Dum): Let the Prime Minister make a statement. (Interruptions)

MR. SPEAKER: Please sit down. I have gone through all the previous records and they have all conclusively said that nothing can be done. So, I cannot force the Minister.... (Interruptions)

SHRI GEORGE FERNANDES: Sir, you may ask the Prime Minister to make a statement. (Interruptions)

MR. SPEAKER: I have the ruling of the Speaker. It is the ruling of 1965. Why are you speaking Mr. Tytler?

आप बैठिए। आप क्यों ऐसा कर रहे हैं ?

(Interruptions)

MR. SPEAKER: Here is the ruling of the Speaker. It is a clear-cut ruling. I have got so many precedents.  
(Interruptions).

DR. SUBRAMANIAM SWAMY: Sir, I am not questioning your ruling.

MR. SPEAKER: My point is that I cannot force anybody.  
(Interruptions)

MR. SPEAKER: Nothing is going on record.

(Interruptions)\*

MR. SPEAKER: I am very clear on the subject. Nothing doing.  
(Interruptions)

MR. SPEAKER: Now, Papers laid on the Table—Shri Pranab Kumar Mukherjee.

12.04 hrs.

#### PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF  
MINISTRY OF COMMERCE FOR  
1981-82

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Commerce for 1981-82. (Placed in Library. See No. LT-2148/81).